

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**APPEAL NO. 42 OF 2015 &
IA NOs. 44, 306 & 307 OF 2015**

Dated : 09th May, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. T. Munikrishnaiah, Technical Member
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

**M/s. Jaipur Vidyut Vitran Nigam Ltd. & Ors.Appellant(s)
Versus
Adani Power Rajasthan Ltd. & Ors.Respondent(s)**

Counsel for the Appellant(s) : Mr. Sanjay Jain, ASG
Mr. Nitish Gupta

Counsel for the Respondent(s) : Mr. Amit Kapur
Ms. Poonam Verma
Ms. Mistha Kumar
Mr. Akshat Jain for Adani

Mr. Raj Kumar Mehta,
Mr. Abhishek Upadhyay and
Ms. Himanshi Andley for RERC

ORDER

List the matter on **11.05.2016**.

**(I.J. Kapoor)
Technical Member**
ts/dk

**(T. Munikrishnaiah)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**